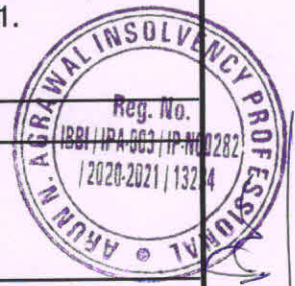


FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF SHEL TREX KARJAT PRIVATE LIMITED

RELEVANT PARTICULARS

| | | |
|-----|--|---|
| 1. | Name of corporate debtor | SHEL TREX KARJAT PRIVATE LIMITED |
| 2. | Date of incorporation of corporate debtor | 28/08/1986 |
| 3. | Authority under which corporate debtor is incorporated/registered | Registrar of Companies-Mumbai |
| 4. | Corporate Identity No./Limited Liability Identification No. of corporate debtor | U55100MH1986PTC040749 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | Tanaji Malushree City Site Shirse-Akurle, Karjat (West) Karjat Raigarh - 410201. |
| 6. | Insolvency commencement date in respect of corporate debtor | Date of Order: 01st February, 2023 Date of Receipt of Order: 06th February, 2023 |
| 7. | Estimated date of closure of insolvency resolution process | 05th August, 2023 |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | ARUN NANDLAL AGRAWAL IP No: IBBI/IPA-003/00282/2020-2021/13234. |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | Opp. Kshrisagar Hospital, R.P. Road, Jalna, Maharashtra-431203. Email Id: irparun@gmail.com |
| 10. | Address and e-mail to be used for correspondence with the Interim resolution professional. | Office.No.215, Gundecha Industrial Estate., Akurli Road, Near Growels Mall, Kandivali East, Mumbai - 400101. Email Id: irparun@gmail.com Contact Number: 7498532311 |
| 11. | Last date for submission of claims | 20th February, 2023 |
| 12. | Classes of Creditors, if any, under clause (b) of sub-section (6A) of Section 21, ascertained by the interim resolution professional | Home Buyers |
| 13. | Name of Insolvency Professionals identified to act as Authorised Representative of creditors in a class | 1. Vishnu Kant Kabra: IBBI/IPA-001/IP-P-02178/2021-2022/13747 2. Swapnil Gandhi: IBBI/IPA-001/IP-P02521/2021-2022/13974 3. Ambesh Shioprasad Biyani: IBBI/IPA-001/IP-P02085/2020-2021/13434 |



Agarwal

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Sheltrex Karjat Private Limited on 01st February, 2023 order no. C.P.(IB) 3126/MB/2019 and the same was received on dated 06th February, 2023.

The creditors of Sheltrex Karjat Private Limited, are hereby called upon to submit their claims with proof on or before 20th February, 2023 to the Interim Resolution Professional at the address mentioned against entry No. 10 which is Office.No.215, Gundecha Industrial Estate, Akurli Road, Near Growels Mall, Kandivali East, Mumbai - 400101.

The Claims may be submitted in their specific Forms B, C, D, E, F and CA in terms of Regulations 7,8,9 and 9A of The Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 by the Operational Creditors (except Workmen and Employees). Financial Creditors, Workmen and Employees and Authorized Representatives of Workmen and Employees and other creditors respectively, as the case may be.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional : Arun Nandlal Agarwal
Date and Place : 08.02.2023, Mumbai